

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-165/2014/ 7097 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Debasish Bhattacharjee,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the 7th December 2018.

Sub:- **Casual Leave along with permission to leave station.**

Ref:- Your letter No. JHD.-1/2018/8/3605, dtd. 03.12.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual leave for 4(four) days from 12.12.2018 to 15.12.2018 along with station leave permission from the morning of the 05.12.2018 to the morning of 17.12.2018, has been granted/~~rejected~~.

The Civil Judge & Assistant Sessions Judge, Hailakandi, would remain in-charge of your Court and Office in your absence on leave.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

